

e-Sewa Kendra, Civil Court, Koderma

About e-Sewa Kendra

The eSeva Kendra, as the name suggest, are dedicated to and are supposed to serve the common litigant as a one stop center for all his/her Court related needs. In order to make it more visible, it is envisaged that it shall be strategically located right at the public entry gate accessed by litigants and shall provide every possible assistance to a litigant walking in.

The Project of establishment of eSeva Kendras at District Courts and High Courts was conceived and conceptualized by the eCommittee with an objective of leveraging the accessibility of services provided by the eCommittee of Supreme Court under its eCourts related Project and is aimed at strengthening “Access to Justice for all”.



e-Sewa Kendra - Services

Sl.	Services	Status
1	Handling inquiries about case status, next date of hearing and other details.	Available
2	Publicize and assist in downloading the Mobile App of eCourts for Android and IOS.	Available
3	Handling queries about Judges on leave.	Available
4	Handling queries about location of the particular Court, its cause-list and whether the case is taken up for hearing or not.	Available
5	Guide people on how to avail free legal services from District Legal Service Authority, High Court Legal Service Committee and Supreme Court Legal Service Committee.	Available
6	All other queries and assistance in respect of facilities which are digitally available under eCourt Project.	Available
7	Provide soft copy of Judicial Orders/Judgments via email, WhatsApp or any other available mode.	Available
8	To assist in online purchase of eStamp papers/ePayments.	Available
9	Facilitate disposal of traffic challan in virtual Courts as also online compounding of traffic challans and other petty offences.	Available
10	Explain method of arranging and holding a video conference court hearing.	Available
11	A self-help touch screen Kiosk for accessing the required information through Case Information System (CIS 3.2).	Available
12	Arranging and holding a Video Conferencing by connecting court for hearing through Jitsi Meet	Available
13	Providing hard copies of judgments/Order through Web Counter.	Available

Our Address

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